

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/232/2012

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY: M/s. Delhi Cargo Service Center Pvt. Ltd


SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None is present.

ORDER

The pecuniary jurisdiction to entertain this petition is with the Regional Director. Steps be taken by the Bench Officer to forward this petition to office of the Regional Director under intimation to the petitioner.


(Ina Malhotra)
Member Judicial